

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SPL CASE ACB	100005/2010	State ACB BMU Vs MOHAN SITARAM KAMBLE	L H Patil
2	SPL CASE ACB	100008/2012	The State ACB BMU Vs Vijay Ganpat Petare	
3	SPL CASE ACB	100002/2017	The State ACB BMU Vs Subhash Krushna Chavan	
(Main Matter REMAND APPLN ACB/0100064/2015)				
4	SESSIONS CASE	100804/2019	The State of Maharashtra - Khar APP Police Station Vs Smita Bhagwatiprasad Modi	
<u>CHARGE</u>				
5	SPL CASE ACB	100003/2019	The State of ACB BMU Vs Shaileshkumar Mahadeo Kamblee	
<u>COMPLIANCE</u>				
6	SESSIONS CASE	100539/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MAQSOOD AHMED NIAJIBULLA KHAN AND ORS.04	
7	SESSIONS CASE	100024/2019	The State of Worli Police Station APP Vs Arjun Omprakash Halwai	
8	SESSIONS CASE	100173/2019	The State of Maharshtra - Antop APP Hill Police Station Vs Javedf Hussen Abdul Rahim Shaikh and Ors. 01	
9	SESSIONS CASE	100737/2019	The State of Maharashtra - Wadala police station Vs samsheer alam abdul khalid shaikh	PP
<u>REPLY/SAY</u>				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE ACB	100083/2018	The State of A.C.B., B.M.U. Vs Ganapati Subrao Salamvade and others	
<u>APPEARANCE</u>				
11	SESSIONS CASE	100570/2020	The State of Maharashtra through Dr. D. B. Marg Police Station, Mumbai. Vs Beauty @ Seema Sunil Shah	PP
<u>REPORT</u>				
12	MISC APPLN ACB	100006/2002	Sanjiv Chimbalkar Vs Manohar Joshi	
13	SESSIONS CASE	100354/2013	The State Sakinaka P St Vs Naseem Salim Ahmed Shaikh and 22 ors	
14	SESSIONS CASE	100084/2019	The State of Park Site Police Station Vs Deepak Baban Pimpale	APP
15	SESSIONS CASE	100583/2019	The State of Maharashtra - Sewree Police Station Vs Musa Abdul Shaikh	APP
16	SESSIONS CASE	100597/2019	The State of Maharashtra - Gavdevi Police Station Vs Rashid Shamsud Doha Khan and Ors. 02	APP
17	MISC APPLN ACB	101653/2019	The State of Maharashtra Anti-Corruption Bureau Vs Ashok Shriram Jaiswal and Anr	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 27-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE ACB	100007/2014	The State ACB BMU Vs Sanjay Navneetrai Adhyaru	
2	SPL CASE ACB	100051/2015	The State of Maharashtra Vs Rajesh Rajendra Bijja	
<u>DISMISSAL ORDER</u>				
3	MISC APPLN ACB	100587/2019	Sanjraj Harishchandra Mangeshkar Vs Bhushan Desai and Others	Aniket Gawand
<u>COMPLIANCE</u>				
4	SPL CASE ACB	100070/2011	The State ACB BMU Vs Manish Mangalprasad Singh and Others	
5	SESSIONS CASE	100691/2019	The State of Maharashtra - Bhoiwada Police Station Vs Varun Pandit Tandel and Ors. 01	APP
<u>REPLY/SAY</u>				
6	SPL CASE ACB	100098/2013	The State ACB mumbai Vs Baliram Chandramma Yadav and anr.	
7	MISC APPLN ACB	100821/2020	The State (E.O.W) Vs Manikrao Mohanrao Patil and 74 Others	PP
<u>REPORT</u>				
8	SESSIONS CASE	100311/2017	NAVGHAR POLICE STATION Vs TULSHIRAM PANNALAL DONGAWAT	
<u>CROSS-EXAMINATION</u>				
9	SPL CASE ACB	100044/2016	The State ACB BMU Vs Sanjay Shivram Kamble and another	APP Lade Adv. Desai for both

(Main Matter REMAND APPLN ACB/0100049/2015)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 28-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE ACB	100088/2017	The State of ACB, BMU Vs Babasaheb Apparao Samudre	
2	MISC APPLN ACB	101629/2019	The State of Maharashtra Anti Corruption Bureau Vs Bharat Jairam Sawant and Anr	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100038/2012	The State ACB BMU Vs Chandrakant Pandurang Tavre and two other	
4	SPL CASE ACB	100087/2014	The State ACB Vs Sandip Shivaji Nagare	
5	SPL CASE ACB	100091/2014	The State of Maharashtra Vs Rajendra Eknath Nerkar and Anr.	APP Lade Adv. Vishal Kolekar
6	SPL CASE ACB	100035/2015	The State ACB BMU Vs Shama Abrar Sayyed and 2 ors.	
7	SPL CASE ACB	100041/2016	The State ACB BMU Vs Gajanan Laxshman patil	
<u>EVIDENCE</u>				
8	SESSIONS CASE	100195/2019	The State of Maharshtra - Sion Police Station Vs Kalpesh Kashinath Koli and Ors. 01	APP
<u>REPLY/SAY</u>				
9	MISC APPLN ACB	100945/2020	Arvind Pandurang Pangale Vs The State of Maharashtra ACB BMU	R.V. Watulkar
<u>APPEARANCE</u>				
10	MISC APPLN ACB	100807/2020	The State ACB, BMU Vs Sunil Govind Jadhav and Others	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 28-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE ACB	100088/2017	The State of ACB, BMU Vs Babasaheb Apparao Samudre	
2	MISC APPLN ACB	101629/2019	The State of Maharashtra Anti Corruption Bureau Vs Bharat Jairam Sawant and Anr	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100038/2012	The State ACB BMU Vs Chandrakant Pandurang Tavre and two other	
4	SPL CASE ACB	100087/2014	The State ACB Vs Sandip Shivaji Nagare	
5	SPL CASE ACB	100091/2014	The State of Maharashtra Vs Rajendra Eknath Nerkar and Anr.	APP Lade Adv. Vishal Kolekar
6	SPL CASE ACB	100035/2015	The State ACB BMU Vs Shama Abrar Sayyed and 2 ors.	
7	SPL CASE ACB	100041/2016	The State ACB BMU Vs Gajanan Laxshman patil	
<u>EVIDENCE</u>				
8	SESSIONS CASE	100195/2019	The State of Maharshtra - Sion Police Station Vs Kalpesh Kashinath Koli and Ors. 01	APP
<u>REPLY/SAY</u>				
9	MISC APPLN ACB	100945/2020	Arvind Pandurang Pangale Vs The State of Maharashtra ACB BMU	R.V. Watulkar
<u>APPEARANCE</u>				
10	MISC APPLN ACB	100807/2020	The State ACB, BMU Vs Sunil Govind Jadhav and Others	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CROSS-EXAMINATION</u>				
1	SPL CASE ACB	100060/2013	The State ACB BMU Vs Nazim Mohd.Yusuf shaikh and 1 other	
2	SPL CASE ACB	100025/2015	The State ACB Vs Sarala Sachin Khatavkar	
3	SPL CASE ACB	100081/2015	The State ACB BMU Vs Kamlesh Sharad Chaukkar	
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100943/2013	The State Shivaji Nagar p. stn Vs Imran Samim Khan and anr. one	
5	SPL CASE ACB	100106/2015	The State ACB BMU Vs Abdul Razak Abdul Jabbar Khan and another	APP Lade Adv. Pawar for both
6	SPL CASE ACB	100119/2015	The State ACB BMU Vs Naim @ Nayum Khan	APP Lade Adv. Sharda (SA)
(Main Matter REMAND APPLN ACB/0100031/2015)				
7	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<u>COMPLIANCE</u>				
8	SESSIONS CASE	100541/2020	The State Shivaji Nagar Police Station Vs Mohd. Raza @ Kalya Papa Mohd. Yunus Shaikh	PP
9	SESSIONS CASE	100551/2020	The State - CSMT Railway Police Station, Mumbai Vs Mohd. Safadarali Qureshi	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100059/2017	STATE ACB BMU Vs Pramod Madhukar Patil	
2	SPL CASE ACB	100072/2017	The State ACB, BMU Vs Deepak Waman Jambare	
3	SPL CASE ACB	100079/2017	The State of ACB, BMU Vs Namdev Dattatray Dhomse	
4	SPL CASE ACB	100082/2017	The State of ACB, BMU Vs Harshanand Bharatrao Kamble	
5	SPL CASE ACB	100067/2018	The State of ACB Vs Rizwan Hasan Patel and others	
<u>EVIDENCE</u>				
6	SPL CASE ACB	100066/2018	The State of ACB Vs Dattatray Baban Bhondave	
<u>REPORT</u>				
7	SESSIONS CASE	100793/2019	The State of Maharashtra - Tardeo Police Station Vs Nirmala Waman Kokate and Ors. 02	APP
8	SESSIONS CASE	100827/2019	The State of Maharashtra - Chembur Police Station Vs Nitin Kishanchand Khatri	APP
9	SESSIONS CASE	100864/2019	The State of Maharashtra - Antop Hill Police Station Vs Ganesh Vishwas Kadam and Ors. 03	APP